NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Geethanjalli I For M/S. AyAR V DOLLA

RESPONDENT

faethary allin

2. Bhaegrath Kaishnan. Rosathy. S.

APPLICANT.

(POR SRIDATH SRIDEVAN).

ORDER

Counsel for petitioner/financial creditor present. Counsel for respondent/corporate debtor present and stated that the parties are making arrangements to sell the properties of the company and pay the amount claimed by the petitioner. The same has been communicated to the petitioner. Counsel for petitioner stated that he has no objection to grant time to the respondent. At request of both the sides, the matter is adjourned. Put up on 05.01.2018.

-sel-S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)